



Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh-160019

Regd. No. 2

CPCCC/2021/ 6835

Dated: 15/02/21

To

Ms. Divya Sinha
Additional Director and DH-UPC-II
Central Pollution Control Board,
Ministry of Environment, Forest and Climate Change,
Parivesh Bhawan, C.B.D. Cum-Office Complex
East Arjun Nagar, Shahdara,
Delhi - 110032.

Sub: Regarding submission of Compliance report in the matter of OA No. 606/2018.

.....

This is in reference to the subject cited above.

In this regard, please find enclosed herewith the reports regarding Solid Waste Management and Sewage treatment upto quarter ending December, 2020 in prescribed performas (Annexure 1, 2, 3 & 4).


(Debendra Dalai, IFS)
Member Secretary

Endst. No. CPCCC/2021/ 6836

Dated: 15/02/21

A copy is forwarded to the Sh. R.K. Singh, Regional Director, Central Pollution Control Board, Regional Directorate, Ministry of Environment, Forest and Climate Change, Govt. of India, PICUP Bhawan, Vibhuti Khand, Gomti Nagar, Lucknow-226010 (U.P.) for information please.


(Debendra Dalai, IFS)
Member Secretary

&
o/o

MUNICIPAL CORPORATION CHANDIGARH
(Medical Officer of Health)



To

The Member Secretary,
Chandigarh Pollution Control Committee,
Sector-19B, Chandigarh.

Memo No. MOH/SS/97(IV)/2020/ 1132
Dated: Chandigarh, the

3/2/2021

Subject: Regarding submission of Compliance report in the matter of O.A. No.606/2018.

Reference your office letter No.CPCC/2021/6615 dated 11.01.2021 on the subject cited above.

Please find enclosed the report regarding Solid Waste Management and Sewage treatment upto quarter ending December, 2020 on prescribed performas (**Annexure 1,2,3 & 4**).

Medical Officer of Health,
For Commissioner,
Municipal Corporation,
Chandigarh. ↵

Endst No. MOH/SS/97(IV)/2021/

Dated:

A copy is forwarded to Executive Engineer, Divion No. 4, MCPH for information please.

— 78 —
Medical Officer of Health,
For Commissioner,
Municipal Corporation,
Chandigarh.

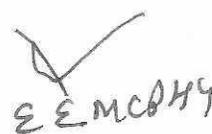
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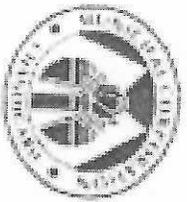
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Attn-II 08/04/21

FORMAT OF SEWAGE MANAGEMENT

S.No	Action Point	A	B	C=A-B	D	Remark
		Existing Status	Desired	Gap	Time line	
1	Estimated Sewage Generation	233 MLD				
2	Treatment Capacity	242.63 MLD	250 MLD	7.37	2022	
3	No. of STP	6+1*				1*-with Chandigarh Administration, not mentioned in the list
4	Has bulk user identified for reuse of Treated water such	Yes				
	Industrial Cluster	Nil				The 5 Nos STP except Maloya are being upgraded and work will be completed by 2022. The requirement of each industrial cluster than will be identified and will be supplied accordingly.
	Metro Rail	Nil				
	Indian Railways	Nil				
	Infrastructure Projects	Nil				
	Agriculture	100 MLD				
	Bus Depots	Nil				
	PWD	Nil				
7	No. of water Aquatic Sources(Lakes, Ponds)	Nil				





MUNICIPAL CORPORATION CHANDIGARH
NEW DELUXE BUILDING SECTOR 17, CHANDIGARH

Sl. No	City / Town	No. of STP	Location of STP with Coordinates (Latitude and Longitude, If available)	Location	Date of Commissioning	Status (Operational / Non-Operational / Under Construction)	Installed Capacity of STP (in MLD)	Actual Utilization of installed Capacity (in MLD)	Technology (UASB / ASP / OP / SBR / MBR/ FAB Etc.)	Consent	Compliance Status		
											P H	T S (mg/l)	BO D
	Mohali	1	Latitude- 30°40'23.94"N Longitude- 76°44'10.63"E	Digian	2010	Operational	135 MLD	120.91 MLD	MBBR	Yes	6.9 to 7.2	12 to 29	<30
2.	Chandigarh	1	Latitude- 30°40'52.01"N Longitude- 76°49'21.84"E	Raipur kalan	2007	Operational	22.5 MLD	29.4 MLD	UASB	Yes	6.9 to 7.2	23 to 55	<30
3.	Chandigarh	1	Latitude- 30°40'25.17"N Longitude- 76°48'50.69"E	Raipur khurd	2006	Operational	5.63 MLD	7.42 MLD	ASP	Yes	6.9 to 7.7	63 to 102	<30
4.	Chandigarh	1	Latitude- 30°46'14.01"N Longitude- 76°44'59.33"E	Dhanas	2013	Operational	7.5 MLD	7.2 MLD	SBR	Yes	7.2 to 7.3	3 to 9mg/l	<10
5.	Chandigarh	1	Latitude -30°41'35.60"N Longitude- 76°46'43.33"E	3 BRD	2013	Operational	49.5 MLD	41.45 MLD	SBR	Yes	6.8 to 7.4	3 to 13mg/l	<10

6.	Jiandigath	1	Latitude - 30°44'32.40"N Longitude - 76°42'30.06"E	Maloya	2019	Operational	22.5 MLD	20.25 MLD	SBR	Yes	7.1 to 7.3	4 to 10	<10
						Total	242.63 MLD	226.63 MLD					

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 EEMDMM

S.No.	Question	Remarks	Target	Gap	Timeframe
1	Number of ULBs	01			
2	Over all waste management status in States/UTs				
a	Quantity of MSW generated (TPD)	570 TPD			
b	Quantity of MSW collected (TPD)	570 TPD			
c	Quantity of MSW segregated & transported (TPD)	570 TPD			
d	Quantity of MSW Processed (TPD)	53 TPD			
e	Quantity of MSW disposed in secured land fill site (TPD)	536 TPD (April, 2020 to December, 2020)			
<p>Note:- MSW weight could not be measured in the weigh bridge for the month of July, 2020 due to its non-functional.</p>					
3	Waste Collection	Existing	Target	Gap	Timeframe
a	ULBs in which waste door to door collection is implemented (No.)	01			
b	ULBs in which segregation of waste is implemented (No.)	01			
c	ULBs in which transportation of segregated waste is implemented (No.)	01			
4.	Waste Processing				
a	Material Recovery facilities				
i.	Total Capacity (TPD)	75 TPD			
ii.	Number	4			
iii.	Number of ULBs covered	1			
c	Composting				
	Total Capacity (TPD)	300 MTPD			
	Number	01			
	Number of ULBs covered	01			
d	Biomethanation				
	Total Capacity	5 MTPD			
	Number	01			
	Numbers of ULBs covered	01			

e	RDF	Total Capacity (TPD)	500 TPD	Number	01	Numbers of ULBs covered	01



Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh -160019

Regd.

CPCC/2021/ 2418

Dated: 16-06-2021

To

Ms. Divya Sinha
Additional Director and DH-UPC-II
Central Pollution Control Board,
Ministry of Environment, Forest and Climate Change,
Parivesh Bhawan, C.B.D. Cum-Office Complex
East Arjun Nagar, Shahdara,
Delhi - 110032.

Sub: Submission of compliance report on Solid Waste Management in the matter of OA No. 606/2018.

.....

This is in reference to your letter vide F.No. B-17011/7/MSW/2021/669 dated 15.04.2021 on the subject cited above.

In this regard, the compliance report on solid waste management in the matter of O.A. No. 606/2018 upto quarter ending December, 2020 has already been sent to you vide letter no. CPCC/2021/6835 dated 15.02.2021 (copy attached). Further, please find enclosed herewith the report upto quarter ending March, 2021 in the prescribed format as provided by Municipal Corporation, U.T., Chandigarh.


(Debendra Dalai, IFS)
Member Secretary

8
o/c

MUNICIPAL CORPORATION CHANDIGARH
(Medical Officer of Health)



To

The Member Secretary,
Chandigarh Pollution Control Committee,
Paryavaran Bhawan, Madhya Marg,
Chandigarh.

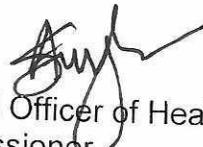
Memo No. MOH/SS/97(IV)/2021/ Sobo
Dated: Chandigarh, the 4/6/2021

Subject: Regarding submission of Compliance report in the matter of O.A No.606/2018.

Reference your letter No. CPCC/2021/1781 dated 28.04.2021 regarding the subject cited case.

It is intimated that a compliance report on solid waste management in the matter of O.A. No.606/2018 upto quarter ending December, 2020 has already been sent to you vide memo No. MOH/SS/97(IV)2021/1132 dated 03.02.2021. Further, the report upto quarter ending March, 2021 is enclosed herewith for your information and necessary action.

DA: As above.


Medical Officer of Health,
For Commissioner,
Municipal Corporation,
Chandigarh. 5/6/21

M.S.


8/6

~~ACC (i)~~
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08/06/21

The requisite information in prescribed formats are as under:-

Sr. No	Questions	Remarks	Target	Gap	Timeframe
1	Numbers of ULBs				
2	Over all waste management status in states/UTs	01			
a	Quantity of MSW generated(TPD)	512 605 TPD			
b	Quantity of MSW collected (TPD)	512 605 TPD			
c	Quantity of MSW segregated & transported (TPD)	512 605 TPD			
d	Quantity of MSW processed (TPD)	104 558 TPD			
e	Quantity of MSW disposed in secured land fill site (TPD)	442 343 TPD			
3	Waste Collection	(January, 2021 to March 2021)			
a	ULBs in which waste door to door collection is implemented (No.)	Existing 01	Target	Gap	Timeframe
b	ULBs in which segregation waste is implemented (No.)	01			
c	ULBs in which transportation of segregated waste is implemented (No.)	01			
4	Waste Processing				
a	Material Recovery Facilities				
i	Total Capacity (TPD)	75 TPD			
ii	Number	04			
iii	Number of ULBs covered	01			
c	Composting				
i	Total Capacity (TDP)	300 MTPD			
ii	Number	01			
iii	Number of ULBs covered	01			
d	Bio-methanation				
i	Total Capacity (TPD)	05 MTPD			
ii	Number	01			
iii	Number of ULBs covered	01			
e	RDF				
i	Total Capacity (TPD)	500 TPD			
ii	Number	01			
iii	Number of ULBs covered	01			



Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhya Marg, Sector 19-B, Chandigarh-160019

o/c
(SP)

CPCC/2022/4418 - 4419

Dated: 09/02/22

To

1. The Member Secretary,
Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar,
Delhi - 110032.

2. Ms. Divya Sinha
Additional Director and DH-UPC-II, Central Pollution Control Board,
Ministry of Environment, Forest and Climate Change, Parivesh Bhawan, C.B.D.
Cum-Office Complex, East Arjun Nagar, Shahdara,
Delhi - 110032.

Sub: Regarding submission of Compliance report in the matter of OA No. 606/2018.

This is in reference to the subject cited above.

In this regard, please find enclosed herewith the reports regarding Solid Waste Management as provided by the Municipal Corporation, Chandigarh (MCC) for quarters ending June, 2021 (Annexure-I) and September, 2021 (Annexure-II) in prescribed performas. However, some clarifications are given with respect to the data provided by MCC in Annexure-II for quarter ending June, 2021 and in Annexure-IV for quarter ending September, 2021.


(Debendra Dalai, IFS)
Member Secretary o/c

Dated: 09/02/22

Endst. No. CPCC/2022/4420

A copy is forwarded to the Regional Director, Central Pollution Control Board, Regional Office, 2nd floor, Telephone Exchange, Sector-49, Chandigarh, for information please.


(Debendra Dalai, IFS)
Member Secretary o/c

MUNICIPAL CORPORATION CHANDIGARH

To

The Member Secretary,
Chandigarh Pollution Control Committee,
Paryavaran Bhawan, Madhya Marg,
Sector 19-B, Chandigarh.



Memo No. 31
Dated, Chandigarh: 11/01/2022

Subject: Submission of compliance report on Solid Waste Management in the matter of OA No.606/2018 - regarding.

Reference your letter no.CPCC/2021/4030/ dated 15.11.2021 on the subject cited above.

Please find enclosed the requisite information in the prescribed format for both the quarters.


Executive Engineer. (SWM)
Municipal Corporation
Chandigarh.

ST/g


11/01/22

~~AEED~~

100 is
N/A to be provided to GOS.

11/01/22

Period: April-June, 2021

S.No	Questions	Remarks
1.	Numbers of ULBs	
2.	Over all waste management status in States/UTs	
A	Quantity of MSW generated (TPD)	536.538
B	Quantity of MSW collected (TPD)	536.538
C	Quantity of MSW segregated & transported (TPD)	536.538
D	Quantity of MSW processed (TPD)	51.290
E	Quantity of MSW disposed in secured land fill site (TPD)	482.248
F	Gap in Solid waste Management UTs (TPD) [1(a)-i(d)-1(e)]	--
G	Solid waste Management Plan	The consultancy has been entrusted to IIT Ropar for preparing composite. Solid Waste Management Plan and RFP is being prepared. Tenders will be invited after finalization of RFP.
3.	Waste Collection	Existing
A	ULBs in which waste door -to -door collection is implemented (No.)	01
B	ULBs in which segregation of waste is implemented (No.)	01
C	ULBs in which transportation of segregated waste is implemented (No.)	01
4.	Waste Processing	
	Material Recovery facilities	
a	(i) Total Capacity (TPD)	--
	(ii) Number	02 Functional
	(iii) Number of ULBs covered	01
B	Plastic Waste Recycling	
	(i) Total Capacity (TPD)	Nil
	(ii) Number	Nil
	(iii) Number of ULBs covered	--
C	Composting	
	(i) Total Capacity (TPD)	300
	(ii) Number	01
	(iii) Number of ULBs covered	01
D	Biomethanation	
	(i) Total Capacity (TPD)	05
	(ii) Number	01

	(iii)	Number of ULBs covered	01
E		RDF	
	(i)	Total Capacity (TPD)	500
	(ii)	Number	01
	(iii)	Number of ULBs covered	01
F		Waste of Energy Plants	
	(i)	Total Capacity (TPD)	Nil
	(ii)	Number	Nil
	(iii)	Number of ULBs covered	--
45.		Waste Disposal	
a		Landfill	
	(i)	Total Capacity (T)	The existing dumpsite is of approx 7 Lac M.T. and it is proposed to remediate the same for which SLTC of SBM has approved the DPR and the same has been sent to MoHUA for release of funds.
	(ii)	Number	02
	(iii)	Number of ULBs covered	01
56.		Legacy Waste Management	
A		Number of dumpsites (No.)	01
B		Quantity of Waste dumped at dumpsites (M.Tones)	482.248 TPD
C		Number of dumpsites cleared (No.)	One under process of cleaning.
D		Number of dumpsites in which bio-mining has commenced (No.)	01
E		Time frame for clearing all dumpsites	03 Years
6.1.		Other Information	
		Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management.	The services are procured through GEM which is already standardized. For need based services which are not standardized, tender are invited.

- S.No. 2 D - There is one MSW processing plant which was set up by M/s Jai Prakash Associates at Dadumajra having capacity 500 MT/ day (RDF) and 300 MT/ day (compost). However, because of dispute between M/s Jai Prakash Associates and MCC w.r.t. tipping fees, matter is in court. The plant is unable to run at its full capacity and properly process MSW.
- S.No. 2 G - The Municipal Corporation Chandigarh (MCC) has initiated the process for developing the Solid waste Management Plan for the city.
- S.No. 4 a (i) - The MCC has started the development of one Material Recovery Facility at 3 BRD, Chandigarh.
- S.No. 5 a (i) - A total of 45 acres of **dumpsite** is allocated in Chandigarh. Around 25 acres of this dumpsite was reclaimed and capped and out of which 8.28 acres area was converted into **sanitary landfill (SLF) site** on which current dumping is being done. Its capacity is around 7 Lac MT.
- S.No. 5 a (ii) - No. of landfill sites in Chandigarh in one.
- S.No. 6 a(ii) - The **legacy waste processing plant** has been installed for bio-remediation of the uncapped 20 acres of the dumpsite having capacity of approx. 5 MT. No dumping is being done at this site.

Period: July-September,2021

S.No	Questions	Remarks
1.	Numbers of ULBs	
2.	Over all waste management status in States/UTs	
A	Quantity of MSW generated (TPD)	562.305
B	Quantity of MSW collected (TPD)	562.305
C	Quantity of MSW segregated & transported (TPD)	562.305
D	Quantity of MSW processed (TPD)	100.910
E	Quantity of MSW disposed in secured land fill site (TPD)	461.395
F	Gap in Solid waste Management UTs (TPD) [1(a)-i(d)-1(e)]	--
G	Solid waste Management Plan	The consultancy has been entrusted to IIT Ropar for preparing composite. Solid Waste Management Plan and RFP is being prepared. Tenders will be invited after finalization of RFP.
3.	Waste Collection	Existing
A	ULBs in which waste door-to-door collection is implemented (No.)	01
B	ULBs in which segregation of waste is implemented (No.)	01
C	ULBs in which transportation of segregated waste is implemented (No.)	01
4.	Waste Processing	
	Material Recovery facilities	
a	(i) Total Capacity (TPD)	--
	(ii) Number	02 functional
	(iii) Number of ULBs covered	01
B	Plastic Waste Recycling	
	(i) Total Capacity (TPD)	Nil
	(ii) Number	Nil
	(iii) Number of ULBs covered	--
C	Composting	
	(i) Total Capacity (TPD)	300
	(ii) Number	01
	(iii) Number of ULBs covered	01
D	Bio-methanation	
	(i) Total Capacity (TPD)	05
	(ii) Number	01
	(iii) Number of ULBs covered	01

E		RDF	
	(i)	Total Capacity (TPD)	500
	(ii)	Number	01
	(iii)	Number of ULBs covered	01
F		Waste of Energy Plants	
	(i)	Total Capacity (TPD)	Nil
	(ii)	Number	Nil
	(iii)	Number of ULBs covered	--
45.		Waste Disposal	
a		Landfill	
	(i)	Total Capacity (T)	The existing dumpsite is of approx 7 Lac M.T. and it is proposed to remediate the same for which SLTC of SBM has approved the DPR and the same has been sent to MoHUA for release of funds.
	(ii)	Number	01
	(iii)	Number of ULBs covered	01
56.		Legacy Waste Management	
A		Number of dumpsites (No.)	01
B		Quantity of Waste dumped at dumpsites (M.Tones)	461.395 TPD
C		Number of dumpsites cleared (No.)	One under process of cleaning
D		Number of dumpsites in which biomining has commenced (No.)	01
E		Time frame for clearing all dumpsites	03 years
67.		Other Information	
		Standardization of rates for procurement of services/equipment (to do away with the tendering process) required for solid waste management.	The services are procured through GEM which is already standardized. For need based services which are not standardized, tender are invited.

Annexure IV

- S.No. 2 D - There is one MSW processing plant which was set up by M/s Jai Prakash Associates at Dadumajra having capacity 500 MT/ day (RDF) and 300 MT/ day (compost). However, because of dispute between M/s Jai Prakash Associates and MCC w.r.t. tipping fees, matter is in court and now, MCC has taken over the plant. The plant is unable to run at its full capacity so the process for upgradation of the plant has been started by MCC.
- S.No. 2 G - The Municipal Corporation Chandigarh has initiated the process for developing the Solid waste Management Plan for the city.
- S.No. 4 a(i) - One Material Recovery Facility at 3 BRD, Chandigarh is functional.
- S.No. 5 a(i) - A total of 45 acres of **dumpsite** is allocated in Chandigarh. Around 25 acres of this dumpsite was reclaimed and capped and out of which 8.28 acres area was converted into **sanitary landfill (SLF) site** on which current dumping is being done. Its capacity is around 7 Lac MT.
- S.No. 5 a(ii) - No. of landfill sites in Chandigarh in one.
- S.No. 6 a(ii) - The **legacy waste processing plant** has been installed for bio-remediation of the uncapped 20 acres of the dumpsite having capacity of approx. 5 MT. No dumping is being done at this site.



Chandigarh Pollution Control Committee

Paryavaran Bhawan, Madhaya Marg, Sector 19-B, Chandigarh- 160019

CPCC/2022/ 2327

Dated: 02/08/22

To

Ms. Divya Sinha
Additional Director and DH-UPC-II
Central Pollution Control Board,
Ministry of Environment, Forest and Climate Change,
Parivesh Bhawan, C.B.D. Cum-Office Complex
East Arjun Nagar, Shahdara,
Delhi - 110032.

Sub: Regarding submission of Compliance report in the matter of OA No. 606/2018.

.....

This is in reference to the subject cited above.

In this regard, it is submitted that the latest compliance reports regarding Solid Waste Management and Sewage treatment has been received by Municipal Corporation Chandigarh (Annexure 'A'). The same has been compiled and attached (Annexure 'B') for your information and further necessary action at your end.

(Arulrajan P., IFS)
Member Secretary

Format for City Wise information of Solid Waste Management

Sr. No.	Question	Remarks			
1	Date of updation	-----			
2	a Name of City	Chandigarh ✓			
	b Name of ULB	Municipal Corporation ✓			
	c Number of Wards	35 ✓			
3	Over all waste management status In City.				
	a Quantity of MSW generated (TPD)	550 TPD ✓			
	b Quantity of MSW processed (TPD)	120 TPD ✓			
	c Quantity of MSW disposed in secured land fill site (TPD)	430 TPD ✓			
	d Gap in Solid Waste Management (TPD) (3a-3b-3c)	-----			
4	Waste Processing Facility				
		Number ✓	Capacity	Waste Processing (TPD)	
	a Biomethanation	1 ✓	5 TPD ✓	Under repair and Plant will be functional by 01.08.2022 ✓	
	b Composting	1 ✓	300 TPD ✓	120 TPD ✓	
	c Waste to Energy	1 ✓	500 TPD ✓	Under upgradation and work will be completed by 31.10.2022 ✓	
	d Other (Please specify) Mixed Waste Processing Plant	-----	-----	-----	

Executive Engineer
M.C.P.H. Division No. 4,
CHANDIGARH

FORMAT FOR SEWAGE TREATMENT PLANTS AND UTILIZATION OF SEWAGE

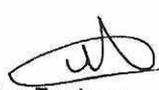
ANNEXURE-1

Sr. No.	City Town	No. Of STP	Location of each STP	Coordinates of STP (Latitude and Longitude)	STP Commissioned in (Year)	Status (Operational/ Non Operational/Under Construction)	STP Installed Capacity (In MLD)	Actual Utilization of Installed Capacity (In MLD)	Technology (UASB/ASP/O P/SBR/MBBR/ FAB Etc.)	Consent Status	Compliance Status				Remarks
											PH	TSS	COD	BOD	
1	Mohali	1	Digglan	Latitude-30.40'23.94"N Longitude-76.44'10.63"N	2010	Operational	135 MLD	130 MLD	MBBR	----	----	----	----	Under upgradation and work shall be completed by 28.02.2023	
2	Chandigarh	1	Raipur Kalan	Latitude-30.40'52.01"N Longitude-76.49'21.84"E	2007	Operational	22.5 MLD	22.5 MLD	UASB	----	----	----	----	Under upgradation and work shall be completed by 31.01.2023	
3	Chandigarh	1	Raipur Khurd	Latitude-30.40'25.17"N Longitude-76.48'50.69"E	2006	Operational	5.63 MLD	5.00 MLD	ASP	----	----	----	----	Under upgradation and work shall be completed by 31.01.2023	
4	Chandigarh	1	Dhanas	Latitude-30.46'14.01"N Longitude-76.44'59.33"E	2013	Operational	7.5 MLD	2.00 MLD	SBR	----	----	----	----	Under upgradation and work shall be completed by 31.01.2023	

Executive Engineer
M.C.P.H. Division No. 4,
CHANDIGARH

FORMAT FOR SEWAGE MANAGEMENT

Sr. No.	Action Point	A	B	C = A-B	D
		Existing status	Desired/Projected	Gap	Timeline
1	Estimated Sewage Generation	220 MLD ✓	---	N/A	<p>Patlala Ki Rao :- The notices to 135 residents of Village Khuda Lahora, Khudda Jassu have been issued to rectify their Internal sewage Network to stop the flow of waste water in to Choe. 93 Residents have rectified their internal sewerage network. The water connection of 17 residents have disconnected. The other residents are rectifying their internal sewerage network. 90% volume of flow of waste water to Choe has been reduced. The flow of waste water will be completely plugged by 31.08.2022.</p> <p>Faldan Choe:- It is informed that all the land along the Faldan choe is private land. This area is intermingled with area of Jagatpura Village of Punjab. The notices to 198 residents village faldan has been issued to stop the flow of sewage into Faldan Choe from their premises. The notices to other residents are also being issued. The duration of water supply hours to the area has also been curtailed to 8 hours in a day. The report of demarcation of village Faldan is still awaited as the survey has already been conducted jointly by Punjab and Chandigarh officials. Once the report received, the further action to pump the sewage of area to STP shall be taken.</p>
2	Treatment Capacity (Projection for 05 years to be taken into consideration)	245 MLD	---	---	---
3	Status of Sewerage System (in Km)	1424 KM	---	---	---
4	No. of STPs (Details to be provided as per Annexure)	6	---	---	---
5	Has bulk users identified for reuse of treated Water such as Industrial Clusters, Metro Rail, Indian Railways, Infrastructure Projects, Agriculture, Bus Depots and PWD ? (Y/N)	1. Municipal Corporation Chd. for Parks/Green Belts. 2. Golf Range	---	---	---
6	Quantity of treated waste water being used by Bulk User (in MLD)	---	---	---	---
	Industrial Clusters	---	---	---	---
	Metro Rail	---	---	---	---
	Indian Railways	---	---	---	---
	Infrastructure Projects	---	---	---	---
	Agriculture	---	---	---	---
	Bus Depots	---	---	---	---
	PWD/MCC/Golf Range	8-10 MGD	---	---	---
7	No. of Water Aquatic Sources (Lakes, Pond, etc.) being developed through treated waste water	---	---	---	---


Executive Engineer
M.C.P.H. Division No. 4,
CHANDIGARH

SEWAGE TREATMENT PLANTS IN CHANDIGARH

S. N	City/Town	No. of STP	Location of each STP	Coordinates of STP (Latitude and Longitude)	STP Commissioned in (Year)	Status	STP installed capacity (in MLD)	Actual utilization of installed capacity (in MLD)	Technology (UASB/ASP /OP/SBRM BR/FAB etc.)	Consent status	Compliance status (As per the monitoring done by CPCC in the month of July, 2022.)				Remarks
											pH	TSS	COD	BOD	
1	Mohali	1	Diegian	Latitude- 30°40'23.94" N Longitude- 76°44'10.63" E	2010	Operational	135 MLD	130 MLD	MBBR	Falls in the jurisdiction of Punjab state	7.1	66	85	26	Under upgradation and work shall be completed by 28.02.2023.
2	Chandigarh	1	3 BRD	Latitude - 30°41'35.60" N Longitude- 76°46'43.33" E	2013	Operational	50 MLD	43 MLD	SBR	Consent granted	7.4	13	61	22	Under upgradation and work shall be completed by 31.01.2023.
3	Chandigarh	1	Raipur Kalan-I	Latitude- 30°40'52.01" N Longitude- 76°49'21.84" E	2007	Operational	22.5 MLD	22.5 MLD	UASB	Consent granted	7	125	312	114	Under upgradation and work shall be completed by 31.01.2023.
4	Chandigarh	1	Raipur Khurd	Latitude- 30°40'25.17" N Longitude- 76°48'50.69" E	2006	Operational	5.6 MLD	5 MLD	ASP	Consent granted	7.5	71	188	71	Under upgradation and work shall be completed by 31.01.2023.
5	Chandigarh	1	Dhanas	Latitude- 30°46'14.01" N Longitude - 76°44'59.33" E	2013	Operational	7 MLD	2 MLD	SBR	Consent granted	7.5	9	44	4.4	Under upgradation and work shall be completed by 31.01.2023.
6	Chandigarh	1	Maloya	Latitude- 30°44'32.40" N Longitude- 76°42'30.06" E	2019	Operational	22.5 MLD	13 MLD	SBR	Consent granted	7.2	6	36	4.4	-
7.	Chandigarh	1	Raipur Kalan-II	Latitude- 30°40'55.7" N Longitude- 76°49'26"E	2021	Operational	5.6 MLD	1.25 MLD	SBR	Consent granted	7.1	4	20	2.2	-
8.	Chandigarh	1	Kishangarh	Latitude- 30°44'02.2" N Longitude- 76°49'27.9" E	2022	Operational	2 MLD	-	SBR	Consent granted	Complying	Complying	Complying	Complying	Under trial run
						Total	248.2 MLD	216.75 MLD							

COMPLIANCE REPORT OF SEWAGE MANAGEMENT IN
CHANDIGARH

S. N.	Action point	A	B	C=A-B	D Remarks
		Existing Status	Desired/ projected	Gap	
1.	Estimated Sewage Generation	220 MLD	-	-	<p>There is 100% treatment capacity. However, there is gap in sewage generation and actual utilization of the STPs for which the work is under progress as given below:</p> <p>Plugging of wastewater in Patiala ki rao choe: The notices to 135 residents of village Khuda Lahora, Khuda Jassu have been issued to rectify their internal sewage network to stop the flow of wastewater into the choe. 93 residents have rectified their internal sewage network. The water connection of 17 residents have disconnected. The other residents are rectifying their internal sewage network. 90% volume of flow of wastewater to choe has been reduced. The flow of wastewater will be completely plugged by 31.08.2022.</p> <p>Plugging of wastewater in Faidan choe: it is informed that all the land along the faidan choe is private land. This area is intermingled with area of jagatpura village of Punjab. The notices to 198 residents of village Faidan has been issued to stop the flow of sewage into Faida choe from their premises. The notices to other residents are also being issued. The duration of water supply hours to the area has also been curtailed to 8 hours in a day. The report of demarcation of village faida is still awaited as the survey has already been conducted jointly by Punjab and Chandigarh officials. Once the report received, the further action to pump the sewage of area to STP shall be taken.</p>

2.	Treatment capacity (Projection for 5 years to be taken into consideration)	248.2 ML/D	-	-	-
3.	Status of sewerage system (in Km)	1424 Km	-	-	-
4.	No. of STPs (Details to be provided as per annexure)	8	-	-	-
5.	Has bulk users identified for reuse of treated water, such as Industrial clusters, Metro rail, Indian Railways, Infrastructure projects, Agriculture, Bus Depots and PWD? (Y/N)	1. Municipal Corporation, Chandigarh for Parks/Green belts 2. Golf range	-	-	After upgradation of STPs more tertiary treated water will be available and will be supplied to Railways, Bus Depots, Auto workshops etc.
6.	Quantity of treated wastewater being used by bulk user (in ML/D)	-	-	-	-
	Industrial clusters	-	-	-	-
	Metro rail	-	-	-	-
	Indian Railways	-	-	-	-
	Infrastructure projects	-	-	-	-
	Agriculture	-	-	-	-
	Bus Depots	-	-	-	-
	PWD/MCC/Golf range	36-45 ML/D	-	-	-
7.	No. of water aquatic sources (lakes, pond etc.) being developed through treated wastewater.	-	-	-	-

COMPLIANCE REPORT OF SOLID WASTE
MANAGEMENT IN CHANDIGARH

Sr.No.	Question	Reply	Remarks
1.	Date of updation	July, 2022	
2.	a Name of City	Chandigarh	
	b Name of ULB	Municipal Corporation Chandigarh (MCC)	
	c Number of Wards	35	
3.	Over all waste management status in City.		
	a Quantity of MSW generated (TPD)	550 TPD	
	b Quantity of MSW processed (TPD)	120 TPD	
	c Quantity of MSW disposed in secured land fill site (TPD)	430 TPD	
	d Gap in Solid Waste Management (TPD) (3a-3b-3c)	-----	

4.	Waste Processing Facility	Num-ber	Capacity Installed	Waste Processing (TPD)	Remarks
	a Bio-methanation	1	5 TPD	Under repair and Plant will be functional by 01.08.2022	
	b Composting	1	300 TPD	120 TPD	There is one MSW Processing Plant which was set up by M/s Jay Pee Associates Ltd. at Dadumajra having capacity 300 TPD (Compost) and 500 TPD (RDF). However, because of dispute between the company and MCC w.r.t. tipping fees, matter is in court now and MCC has taken over the plant in July, 2021. The plant is unable to run at its optimum capacity so the process of upgradation of the plant has been started by MCC and will be completed by 31.10.2022.
	c Waste to Energy	1	500 TPD	Under upgradation and work will be completed by 31.10.2022	
	d Other	-----	-----	-----	At present, there are 3 No. of Material Recovery Facilities (MRFs) which are used for the purpose of collection, segregation and transfer stations for dry waste, wet waste, domestic hazardous waste and sanitary waste. The dry waste is segregated for recyclable materials. The wet waste and remaining dry waste goes to the current processing plant. Further, MCC invited Expression of Interest for establishment of Integrated Solid Waste Processing and Management System in March, 2022. Meetings were held with the interested agencies and Request for Proposal for the same is under preparation and will be finalized in September, 2022. The integrated solid waste processing and management system will be established by December, 2024. (Action plan received from MCC is attached as Annexure 'C')

5.	Waste Disposal	Number	Total Capacity	Available on landfill (T)	Quantity of Waste Disposed (TPD)	Remarks
a	Landfill					
	Current landfill	1	8.28 Acres	8 Lakh MT	430 TPD	The Request for proposal for bio-mining of this current landfill site having 8 lakh MT of waste has been issued and the work will be completed by December, 2025.
	Proposed new landfill	1	Approx. 7 Acres	-----	-----	The establishment of new Sanitary Landfill site with proper leachate treatment plant is under process in an area alongside the current landfill site.
b	Legacy Waste	1	20 Acres	5 Lakh MT	No longer in use for the purpose of dumping	The work of bio-remediation of legacy waste of 5 lakh MT is under process. As of now, around 4.25 lakh MT has been processed and will be completed by December 2022.